


For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 01.04.2016 to 15.04.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.4,51,877/- + interest	3.4.2016	One Year
2	Rs.60,36,076/- + interest.	6.4.2016	91 days
3	Rs. 9,86,200/- + interest	8.4.2016	One Year
4	Rs.15,00,000/- + interest	8.4.2016	Six months
5	Rs.28,42,504/- + interest	8.4.2016	One Year
6	Rs.1,47,86,648/- + interest	8.4.2016	One year
7	RS.1,40,49,530.80ps. + interest	11.4.2016	Six Months
8	Rs.2,50,19,359/- + interest	11.4.2016	One Year
9	Rs.16,23,455/- + interest	12.04.2016	91 days
10	Rs.1,80,581/- + interest	12.4.2016	Six month
11	Rs.12,51,113/- + interest	15.4.2016	One year
12	Rs.6,18,114.49ps. + interest	15.4.2016	Six months

Dated: 17.03.2016

  
(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India